

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.208/2013

Friday, this the 06th day of September, 2013

C O R A M :

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

C.S.Sivadas
S/o.Puruthothaman Nair
Working as Postal Assistant
Kuzhalmannam P.O
Residing at Chittadikalam House
Chembukavu
Kuthannur, Palakkad
Pin – 678 721

- Applicant

(By Advocate Mr.P.C Sebastian)

Versus

1. The Senior Supdt. Of Post Offices
Palakkad Division
Palakkad, Pin – 678 001

2. The Postmaster General
Northern Region
Kozhikode – 673 011

3. The Union of India
represented by Secretary to Govt. of India
Ministry of Communications
Department of Posts
New Delhi – 110 001

- Respondents

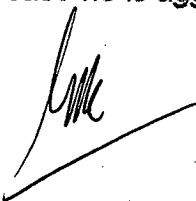
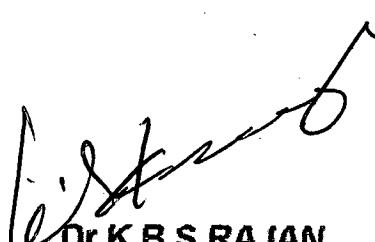
(By Advocate Mr.Sunil Jacob Jose, SCGSC)

This application having been heard on 06th September 2013 this

Tribunal on the same day delivered the following :-

ORDER**BY HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

According to the counsel for the applicant certain orders have been passed. The counsel submitted that liberty may be given to challenge if he has still any further grievance. As such, this O.A is closed with liberty to the applicant to challenge in case he is aggrieved by the said order.


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER
Dr.K.B.S.RAJAN
JUDICIAL MEMBER

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